

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:477
ANSWERED ON:24.02.2011
FUNDS FOR DEVELOPMENT OF RURAL AREAS
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the allocation made under various schemes for the development of rural areas of Andhra Pradesh during the last three years;
- (b) whether the government is ensuring that these funds are being utilized as per rules:
- (c) if not, the reaction of the Government thereto; and
- (d) the action taken so far against the erring officials till date?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) The Ministry of Rural Development is implementing through the State Governments various allocation based rural development programmes namely; the Swarnjayanti Gram Swarajgar Yojana (SGSY)/ National Rural Livelihood Mission (NRLM), Pradhan Mantri Gram Sadak Yojana (PMGSY), Indira Awaas Yojana (IAY) and National Rural Drinking Water Programme (NRDWP). Scheme-wise funds allocated for Andhra Pradesh under SGSY, IAY, PMGSY and NRDWP during the last three years i.e. 2007-08, 2008-09 and 2009-10 is as under:

(Rs. in crores)

Programme 2007-08 2008-09 2009-10

SGSY	89.80	106.16	114.77
IAY	360.28	504.35	759.01
PMGSY#	105.00	105.00	89.67
NRDWP	295.30	394.53	437.09

Cess Allocation

(b)to(d): The Ministry of Rural Development has developed a system of monitoring the implementation and impact of the programmes including utilization of funds through Periodical Progress Reports, Performance Review Committee, Area Officer's Scheme, Vigilance and Monitoring Committee at the State/District Level, and National Level Monitors. Besides, the State Governments have been advised to adopt a five- pronged strategy consisting of(i) creation of awareness about the schemes, (ii) transparency, (iii) people's partnership, (iv) accountability, social audit and (v) strict vigilance and monitoring at all levels. In order to ensure better financial management, the Ministry of Rural Development imposes proportionate financial cut at the time of release of 2nd installment as per the programme guidelines.